

JUDGMENTS FOR THE MONTH OF MARCH, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	4 th	<u>RSA 148/2001</u>	ALI MIA AND UMRUNNESSA WAKF ESTATE VS ABDUS SALAM CHOUDHURY AND ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
2	5 th	<u>RSA 80/2002</u>	ON THE DEATH OF NECHAN CH. DAS HIS LEGAL HEIRS GOBINDA DAS (SON) & ORS VS SMTI BIMALA BALA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
3	6 th	<u>RSA 115/2002</u>	SMT. CHANDRABOTI BIN AND ORS VS SHRI KIRENDRA ROY	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
4	6 th	<u>CRL.A(J) 195/2007</u>	MD. GOLAP HUSSAIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE I. A. ANSARI
5	6 th	<u>CrI.A. 142/2007</u>	BIBHUTI BHARALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR JUSTICE HRISHIKESH ROY
6	6 th	<u>CRL.A(J) 78/2009</u>	KRISHNA CHETIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
7	6 th	<u>CrI.A. 19/2010</u>	MD. BASARAT ALI & 4 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. MUSAHARY
8	8 th	<u>WP(C) 1111/2012</u>	RAVI DAHIYA VS REGISTRAR (JUDICIAL)-CUM-IN CHARGE RECRUITMENT CELL, GAUHATI HIGH COURT AND 2 ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
9	8 th	<u>WP(C) 1355/2012</u>	ARVIND KUMAR AND ANR VS THE GAUHATI HIGH COURT, REPRESENTED BY ITS REGISTRAR GENERAL AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
10	8 th	<u>WP(C) 1524/2012</u>	SHRI ANANT SINGH VS REGISTRAR (JUDICIAL)-CUM-IN CHARGE RECRUITMENT CELL, GAUHATI HIGH COURT AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
11	8 th	<u>WP(C) 2293/2012</u>	SHRI BABAN KUMAR SHARMA VS REGISTRAR (JUDICIAL)-CUM-IN CHARGE RECRUITMENT CELL, GAUHATI HIGH COURT AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
12	8 th	<u>WP(C) 3364/2012</u>	SRI UTPAL PRASAD AND ORS VS THE GAUHATI HIGH COURT, REPRESENTED BY THE REGISTRAR GENERAL AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
13	8 th	<u>WP(C) 99/2013</u>	SRI SUBRATA SHARMA (SARMACHARGE) VS 1. THE GAUHATI HIGH COURT, REPRESENTED BY THE REGISTRAR GENERAL AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA

14	11 th	WP(C) 2346/2011	SRI DEBENDRA NATH RAJBONGSHI VS THE STATE OF ASSAM AND OTHERS	Retirement benefits.	THE HON'BLE MR. JUSTICE B.K. SHARMA
15	13 th	CrI.A. 280/2005	GOGEN KR. DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.K. SHARMA
16	13 th	CrI.A. 53/2007	MD. SAKAT ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE I. A. ANSARI
17	13 th	CrI.A. 146/2007	MD. SARIFUDDIN VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I. A. ANSARI
18	13 th	CRL.A(J) 66/2008	MD EYED ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR JUSTICE HRISHIKESH ROY
19	19 th	WP(C) 1980/2009	NAZIR UDDIN & ORS VS THE STATE OF ASSAM AND OTHERS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
20	19 th	WP(C) 1982/2009	BIBIJAN BIBI & ORS VS THE STATE OF ASSAM AND OTHERS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
21	19 th	WP(C) 300/2013	SRI MANIK SAIKIA VS THE STATE OF ASSAM AND OTHERS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA
22	20 th	CrI.A. 231/2006	MD. ABDUL KADIR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B.K. SHARMA
23	20 th	CrI.A. 13/2008	MD. MOFIDUL ISLAM VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B.K. SHARMA
24	20 th	CRL.A(J) 89/2009	SRI SANJAY TAPPO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	25 th	CrI.A. 35/2007	THE STATE OF ASSAM VS MD. ATTABAR ALI	Appeals against acquittal	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
26	26 th	CrI.A. 113/2006	SRI RABIN SHARMA VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE B.K. SHARMA
27	27 th	CrI.A. 216/2009	MD. SIRAJUL HAQUE VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR JUSTICE HRISHIKESH ROY
28	28 th	WP(C) 702/2013	M/S. KAMLADITYYA CONSTRUCTION PRIVATE LIMITED VS THE UNION OF INDIA & 2 ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA